

**Annexure - 5**

Name of Corporate Debtor - Aaj Ka Anand Papers Limited

Date of Commencement of Liquidation - 12 April 2023

List of Stakeholders as on 14 July 2023

**List of operational creditors (Government dues)****(Amount in INR)**

S. No.	Details of Creditor		Details of claim received		Details of Claim Admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount Claimed	Amount of claim Admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Employees State Insurance Corporation, Pune	Ministry of Labour & Employment	12-05-2023	14,818	14,818	Government dues	Nil	N/A	0.0003	-	-	-	-	
2	Office of the Assistant Commissioner of GST	Goods and Service Tax	24-05-2022	1,32,04,421	1	Government dues	Nil	N/A	0.0000	1,32,04,420	-	-	-	Note -1
3	Deputy Commissioner of State Tax	Maharashtra VAT	01-06-2022	1,18,18,009	1,18,18,009	Government dues	Nil	N/A	0.2483	-	-	-	-	Note -1
4	Employee's Provident Fund Organisation	Ministry of Labour & Employment	25-07-2022	2,739	2,739	Government dues	Nil	N/A	0.0001	-	-	-	-	Note -1
5	Employees Provident Fund Organisation	Ministry of Labour & Employment	13-Apr-22	2,656	2,656	Government dues	Nil	N/A	0.0001	-	-	-	-	Note -1
<b>Total</b>				<b>2,50,42,643</b>	<b>1,18,38,223</b>	-	-	-	<b>0.2484</b>	<b>1,32,04,420</b>	-	-	-	-

Note 1- Amount of claim during CIRP taken as per regulation 12(c) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016